

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2217
ANSWERED ON:11.03.2013
AMENDMENT OF EMPLOYEES PENSION SCHEMES
Pandey Shri Ravindra Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government had amended the Employees Pension Scheme in 1995;
- (b) if so, whether the pensioners have complained about its effect on their pensionary benefits;
- (c) if so, whether the Government has taken any action as per the complaints made by the pensioners and labour organisation in the country;
- (d) if so, the details thereof; and
- (e) if not the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): The Employees' Pension Scheme, 1995 came into effect on 16.11.1995 replacing erstwhile Employees' Family Pension Scheme, 1971.
- (b) to (e): Some members and Trade Unions had challenged the Employees' Pension Scheme pleading it to be less beneficial as compared to Provident Fund. But in 2003, the Hon'ble Supreme Court upheld the Employees' Pension Scheme, 1995 terming it a good and successful scheme.